

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/1501/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Imtiaz Ali,
District and Sessions Judge,
Goalpara.

Dated Guwahati, the 9th March, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. DJG/1152 Dated 08.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 12.03.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 10.03.2021 till the morning of 15.03.2021, has been granted. Further, the senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/1502/A, dated 9.3.2021
Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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